

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.352/2001

Friday this the 25th day of May, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

S.V.Pai, aged 59 years
S/o V.M.S.Pai,
Research Assistant (Selection Grade)
Central Water Commission,
(South Western Rivers Division)
SRM Road, Kochi.18
residing at Padma Nivas,
Society Road, Maradu PO,
Ernakulam District.Applicant

(By Advocate Mr. TC Govindaswamy)

V.

1. Union of India, represented by
the Secretary to Govt. of India,
Ministry of Water Resources,
New Delhi.
2. The Chairman,
Central Water Commission,
Sewa Bhavan, RK Puram,
New Delhi.
3. Superintending Engineer,
Cauvery & Southern Rivers Circle,
Rajaji Nagar,
Bangalore.Respondents
(4th respondent impleaded
vide order dt.25.5.2001)
4. The Secretary,
Ministry of Finance,
Department of Expenditure,
Central Secretariat,
New Delhi-110 001.

(By Advocate Mr. SK Balachandran, ACGSC)

The application having been heard on 25.5.2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in the Original Application is for a
declaration that the failure on the part of the
respondents to grant the applicant the scale of pay of
Rs.1640-2900/5500-9000 on par with some other Research
Assistants (Selection Grade) in the same cadre, is
contd....

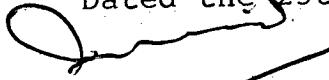
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arbitrary, discriminatory, contrary to law and hence unconstitutional and for a direction to the respondents to grant the applicant the scale of pay of Rs.1640-2900/5500-9000 (V CPC) as Research Assistant with consequential benefits.

2. The Counsel on either side agree that the application may be disposed of directing the additional 4th respondent to take a decision in regard to the grievance of the applicant taking into account the anomalies pointed out by the Anomalies Committee in its report (A.10) within a reasonable time.

3. In the light of the submission of the learned counsel on either side, the application is disposed of directing the additional 4th respondent to take a decision on the anomalies pointed out in the Anomalies Committee Report (A.10) in regard to the disparity in the pay scale of the applicant vis-a-vis other Research Assistant (Selection Grade) belonging to the same cadre and to communicate a speaking order to the applicant within a period of three months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 25th day of May, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

(s)

List of annexure referred to:

Annexure.A10: True copy of the letter No.37/7/98-Estt.I dated 20.4.99 issued from the office of the 1st respondent.

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